

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)**

ORIGINAL APPLICATION NO. 169 OF 2023(SZ)

In the matter of:

Tribunal on its own motion Suo Motu based on the report dated 26.06.2023 received from Hon'ble Justice A.V.Ramakrishna Pillai on the Present Status of Waste dump site at Cubaloor in Mangalpady Panchayat, Kasargod District, Kerala.

-VS-

The Chief Secretary Govt. of Kerala and ors.

----Respondent(s)

**REPORT FILED BY THE ADDITIONAL SECRETARY, LOCAL SELF
GOVERNMENT DEPARTMENT / 1ST RESPONDENT**

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Dated at Chennai on this the 14th day of October, 2025.

for. A. Shankar 14/10/25
M/s. E.K.KUMARESAN

Standing Counsel for State Government of Kerala - NGT(SZ) Chennai Bench

Report on NGT OA 169/2023 Suo Motu - Waste dumpsite at Kubanoor in Mangalpady Panchayat, Kasaragod District Kerala

The Hon'ble NGT Southern Zone, Chennai as per the order dated 06.08.2025 in OA No. 169 of 2023 (SZ) has directed Local Self Government Department, State of Kerala to file report on OA 169/2023 (Status of waste dump site at Kubanoor in Mangalpady Panchayat, Kasargod District, Keala)

In the light of the Order of the Hon'ble Tribunal and as part of the ongoing activities to clear the waste dump site at Kubanoor in Mangalpady Panchayat a review meeting of the stakeholders was convened at Mangalpadi Gram Panchayat on 26.09.2025 under the chairmanship of the District Joint Director, Kasaragod, Local Self Government Department to assess the progress of waste management activities in Mangalpadi Gram Panchayat and Kubanur Biomining was inspected.

The Secretary, Mangalpady Grama Panchayat reported that the site clearing work at the plant was completed in June. Machines needed for the work are being setting up in the site. The contractor has assured that the work will be commenced within 31st October 2025. A copy of the statement furnished by Secretary, Mangalpady Grama Panchayat is enclosed as Annexure I .Strict direction has been given for completing the work urgently.

In addition to the above, an online meeting was held on 06.10.2025 to review the progress of Kumpannoor Biomining activities under the chairmanship of the Joint Director (WM Cell), Local Self Government Department and direction was given to inspect the Kubanur biomining site in person and to submit a status report with photographs. Accordingly, a visit to the site by a



team led by the Assistant Director ,LSGD, Kasaragod along with Suchitwa Mission District Coordinator and the Assistant Engineer of Mangalpadi Gram Panchayat, convinced that the installation of necessary machines for the biomining operations and work has been started. During the inspection, representative of the Contractor firm, M/s MCK Kutty Engineering Company, which has under taken the contract for the work, has informed that the biomining work will be completed by December 2025.



Preetha
9/10/25
PREETHA K. S.
Additional Secretary
Local Self Government Department
Govt. Secretariat
Thiruvananthapuram



MANGALPADY GRAMA PANCHAYAT

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**STATEMENT SHOWING THE PRESENT STATUS OF
KUBANNOOR WASTE DISPOSAL PLANT AT
MANGALPADY GRAMA PANCHAYATH, KASARAGOD
DISTRICT, KERALA.**

Site clearing work at the plant was completed in June. Some of the machine parts are needed for the work have been unloaded on the site. More machine parts are reached at the plant site. Now the contractor started the work of setting machinery. The contractor has assured that the commencement work will be within 31st October 2025.

Copy of the letter submitted by the contractor and the report of Assistant Engineer (Implementing Officer) is enclosed herewith.

Date: 04/10/2025

[Handwritten signature and date 9/10/25]

[Handwritten signature]
Secretary,

Mangalpady Gramapanchayath

Secretary
Mangalpady Grama Panchayat
P.O. Uppala, Pin: 671322
Email secmangalpadygp@gmail.com

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